

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-49/2000/11580 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das,  
Member, MACT No. 2,  
Kamrup(M), Guwahati.

Dated Guwahati the <sup>th</sup> 30 November, 2022

Sub: **Cancellation of Earned leave.**

Ref:- Your letter No. MACT2K/2022/5748/22, dtd. 29.11.2022,

Sir,

With reference to the above, I am directed to inform you that your **Earned leave period from 03.12.2022 to 05.12.2022 along with station leave permission**, has been cancelled.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2000/11581-11582/A, dated** , 30-11-2022

Copy to:

1. The Principal Accountant General (A & E), Beltola. Assam.
2.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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